

Ramandeep Singh And 2 Others Vs State Of U.P. And Another

Court: Allahabad High Court

Date of Decision: Dec. 20, 2024

Acts Referred: Constitution of India, 1950 " Article 226

Code of Criminal Procedure, 1973 " Section 155(2), 156(1), 161, 320, 482

Indian Penal Code, 1860 " Section 120B, 415, 420, 441, 447, 467, 468, 469, 471

Urban Land Ceiling Act 1976 " Section 8(4), 9, 10(1), 10(3), 10(5)

Uttar Pradesh Urban Planing & Development Act 1973 " Section 2(e), 28(1), 28(4)

Hon'ble Judges: Manju Rani Chauhan, J

Bench: Single Bench

Advocate: Pavan Kishore, Rahul Agarwal, Dharmendra Singh Chauhan

Final Decision: Allowed

Judgement